

0-078/90

(A3)

21-3-90

Hon. D.K. Agrawal, J.M.

Hon. K. Obayya, A.M.

Applicant in person

Shri D.Chandra, appearing on

behalf of respondents files the original
file. Keep it on record. Receipt
for orders on interim matter.

D
J.M.

21.3.90

Hon. D.K. Agrawal, J.M.
Hon. K. Obayya, A.M.

This application under section 19 of the
Administrative Tribunals Act, 1985 has been filed
aggrieved with the order of transfer dated 6.3.90
(Annexure 23). The facts are that the applicant
was posted as Superintendent, Post Offices, Sitapur
and transferred as Assistant Director, Agra Region
carrying special pay of Rs 200/-. The order of transfer
has been challenged on a number of grounds. The
allegation of malafide made against Shri B.P. Singh,
Director, Postal service do not inspire confidence
and in any case, we are unable to find out nexus
in the allegation made by the applicant against
the above said Director, Postal Services and the
impugned order of transfer. On the other hand, we
have examined the file. The transfer in question has
been made without any stigma on the applicant. He
has been posted at Agra on a post carrying special
pay of Rs 200/-. It appears to us that the Post Master
General had applied mind before taking a decision on
transferring the applicant from Sitapur to Agra.
Then, transfer is an incident of service. Courts have
got to be slow in interfering with the orders of
transfer unless there are established malafide or
arbitrariness appearing on the face of it. In the
circumstances we are not inclined to interfere with
order of transfer in question. Consequently, the
application is dismissed without any order as to
costs.

A.M.

: D.K. Agrawal
J.M.